

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 13th May, 2020.

No. LJ(B). 53/93/Pt/5— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

SI. No	<u>NAME OF OFFICERS</u>	<u>DESIGNATION & OFFICE</u>	<u>CONTACT NO.</u>
1.	SHRI.DAMEPAIA SYNUN MYLLIEM PDAH	Assistant Geologist-Directorate of Mineral Resources.	8014179249
2.	SHRI.MARBIANG DKHAR	Enforcement Inspector-MUDA	9612087466
3.	SHRI.SUFFICE SUIAM	Enforcement Inspector-MUDA	9856707530



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

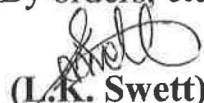
Memo. No. LJ(B). 53/93/Pt/5-A

Dated Shillong the 13th May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.C&S.3/2009/Pt.II/191 Dtd. 13th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.